

HIGH COURT OF SIKKIM

GANGTOK

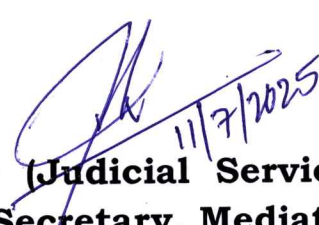
Ref. No.: 25/HCS/Jneb

Date: 11.7.25

NOTICE

It is hereby informed to all concerned that a Mediation "For the Nation" Campaign (90 days' Mediation drive to settle pending cases in all the Taluka Courts, District Courts and High Courts of India) under the aegis of the National Legal Services Authority is being organised and conducted in the premises of the High Court of Sikkim on 02/08/2025 at 10:00 A.M. for settlement of pending cases through mediation. All stakeholders willing to explore the possibilities of settlement of cases through mediation may contact the Joint Registrar-cum-Reader, High Court of Sikkim (mobile number-9775969576).




**Registrar (Judicial Service)/
Member Secretary, Mediation
and Conciliation Committee**